Shortage of capacity to lift export Cargo

Written Answers

1601. SHRI SURESH KALMADI Will the Minister of CIVIL AVIATION be pleased to state;

(a) whether Government are aware of acute shortage of capacity for lifting; cargo by air meant for exporting; and

(b) if so what steps are being taken to overcome the shortage?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MI-NISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN); (a) Yes, Sir.

(b) The 'Open Sky Policy' has been extended upto December 1992 to enable scheduled and non-scheduled operators. — Indian and Foreign—to operate any number of ad-hoc cargo flights out of India with inward loading rights. Air India is hiring additional capacity of 270 tonnes per week for operating shuttle flights to the Middle East for interlining to destinations in Europe|USA. Air India is acquiring COMBI aircraft to offset directional imbalance in cargo traffic:. Demurage free period has been increased to 15 days from six days.

Resignation tendered by Vayudoot Managing Director

1602. SHRI SURESH KALMADI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Managing Director, Vayudoot tendered his resignation after the aircrasb of Dornier near Pune; and

(b) if so, what are the details there-of?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MI-NISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) Yes, Sir.

(b) Following the fatal accident involving an aircraft of Vayudoot Limited near Pune on the 23rd September, 1989, the Managing Director, Vayudoot Limited submitted a letter on the 26th September, 1989 tendering his resignation.

to Questions

Flying dub at Hudaspar Gliding Club, Pone

1'603. SHRI SURESH KALMADI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to open a flying club at Hudaspar Gliding Club, Pune and also to handover the club to the National Airports Authority of India to cater to the needs of the flying club and also to other civil aircrafts; and

(b) if so, what are the details thereof?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MI-NISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN. (a) No, Sir.

(b) Does not arise.

Expansion of Goa Civilian Airport

1604. SHRI JOHN F. FERNANDES: Will the Minister of CIVIL AVIATION be pleased to state;

(a) whether Government are in possession of land offered by Goa Government for the expansion of Goa civilian airport; and

(b) if so, by when the work would commence and by when it is likely to be completed?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MI-NISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN); (a) No, Sir.

(b) Does not arise.

Goa-Bombay Flights

1605. SHRI JOHN F. FERNANDES: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have received proposals from Goa Chamber of Commerce and other institutions to alter the